

**GOVERNMENT OF INDIA  
MINISTRY OF EDUCATION  
DEPARTMENT OF SCHOOL EDUCATION & LITERACY**

**RAJYA SABHA  
UNSTARRED QUESTION NO. 1132  
TO BE ANSWERED ON 8<sup>TH</sup> DECEMBER, 2021**

**Pupil to Teacher Ratio**

**1132 Shri Sujeet Kumar:**

Will the Minister of **Education** be pleased to state:

- (a) whether Government is aware of the findings in UNESCO's State of the Education Report for India, 2021 which states that there are 11 lakh vacancies in teaching posts in the country, and 69 per cent of these vacancies are in rural India, if so, the reaction of Government thereto; and
- (b) whether Government is aware that Pupil to Teacher Ratios (PTR) are adverse in secondary schools in the country, if so, whether Government has a detailed plan to address this issue?

**A N S W E R  
MINISTER OF STATE IN THE MINISTRY OF EDUCATION  
(SMT. ANNPURNA DEVI)**

(a) : Yes. Education is in the concurrent list of the Constitution. The recruitment, service conditions and deployment of teachers come under the purview of the respective State and Union Territory (UT) Government. The recruitment of teachers in schools is a continuous process and the vacancies keep arising due to retirement, resignation and additional requirements on account of enhanced students' strength/new schools. However, Ministry of Education requests the States and UT Governments for filling-up the vacant posts of teachers and their rational deployment, through Review meetings and advisories from time to time. Further, the Central Government through the Centrally Sponsored Scheme of Samagra Shiksha, provides assistance to the States and UTs for deployment of additional teachers to maintain appropriate Pupil Teacher Ratio as per the prescribed norms for various levels of schooling.

(b) : The RTE Act, 2009 in its Schedule lays down Pupil-Teacher Ratio (PTR) for both primary and upper primary schools. At primary level, the PTR norm is maximum of 30:1 and at the upper primary level, it is 35:1. The average PTR for secondary and higher secondary level are 19 and 27 respectively as per UDISE 19-20. The State wise details of PTR for secondary and senior secondary schools are available at <https://dashboard.udiseplus.gov.in/#/reportDashboard/sReport>. The States/UTs undertake a rational deployment/re-deployment of teachers to ensure that the RTE stipulations are adhered to and all classes from class I to XII do have PTR as per norms.

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